

Item-21

C.P.323/2002 in
O.A.1196/2001

19.12.2002

Present: Shri Shyam Babu, counsel for the applicant.

Shri R.N.Singh, counsel for the respondents.

Our attention has been drawn to the order passed by the Delhi High Court dated 17.12.2002 whereby contempt proceedings pending in this Tribunal have been stayed.

In these circumstances, the matter is adjourned sine die with liberty to either party to seek revival of the same after the stay granted is vacated.


(S.A.T. Rizvi)
Member (A)


(V.S. Aggarwal)
Chairman.

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